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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

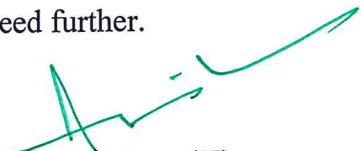
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 178/15	TP 18/17	To file objection	433	Hindusthan National Glass & Industries Ltd. Vs Planet Pickles Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SHRAVYA KARANTH 800-428839	Petitioner	

ORDER

Counsel for Petitioner is present. No representation for Corporate Debtor. Vakalath is not filed. Corporate Debtor is called absent. List it on 22/02/2018 to proceed further.


Member (T)


Member (J)